

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00131/2021

Jabalpur, this Thursday, the 18th day of February, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Smt. Neelam Khursel (Malik)
 W/o Shri Vinay Khusrel aged about 36 years,
 Occupation Upper Division Clerk (The Grenadier
 Record Office G.R.C.) Jabalpur Suspended
 R/o Bagicha No. 76 (Satish Yadav Ka Bagicha)
 Right Hand Side H.No. 03, Near Jhiriya
 Cantt. Sadar, Jabalpur (M.P.) Presently residing at
 Plot No. 42, Rajul Ashiyana Behind Pink City,
 Kajarwara, Bilhari, Jabalpur (M.P.)-482020 **-Applicant**

(By Advocate – **Shri Vitthal Rao Jumre**)

V e r s u s

1. Union of India, through its Secretary
 Ministry of Defence, South Block, Government of India
 New Delhi 110011
2. Addl. Dt. Gen. MP/MP8 (I of R)
 Adjustment General's Branch, Integrated HQ of MoD
 (Army)West Block III, R.K.Puram, New Delhi 110066
3. Dte. Gen. of Inf/Inf-6 (Pers) Integrated HQ of
 MoD Sena Bhawan, New Delhi 110066
4. Brigadiers Officer in Charge Record
 Rampur, Jabalpur (MP)-482021
5. General Officer Commanding in Chief
 Madhya Bharat Area, Jabalpur (MP)-482002
6. Major S.K.Thakur, GRC. Record Office
 Rampur, Jabalpur (MP)-482002 **- Respondents**

(By Advocate – **Shri S.P.Singh**)

O R D E R(ORAL)**By Ramesh Singh Thakur, JM:-**

The matter has been heard for sometimes.

2. Counsel for the applicant seeks permission to withdraw this Original Application with liberty to file afresh on the same cause of action if advised so.
3. Counsel for the respondents has no objection to it.
4. Permission is granted.
5. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.



(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member